

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/274/CHE/2021 IN IBA/1045/2019 & IBA/1169/2019
NAME OF PETITIONER : B Parameshwara Udpa (RP) of M/s Easun Reyrolle Ltd
NAME OF RESPONDENT : Raj Hari Eswaran & 6 Others
SECTION : Sec 60(5) of IBC 2016 R/w Sec 97 of CA 2013 &
Rule 11 of NCLT Rules 2016

ORDER

The Petitioner is represented by the Ld. Counsel Mr. B. Dhanaraj and the 1st Respondent is represented by the Ld. Counsel Ms. Varuni Mohan through video conferencing mode. None present for the remaining Respondent.

At request, list this matter on **25.08.2021** along with the connected matters, if any, for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**